

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No227
Co.Appeal 28 of 2017

Proceedings under Section 56,58,59

IN THE MATTER OF:

Suman Kumar Sinha
V/s

.....Applicant

The Baroda Crystal Glass Works Ltd & Ors

.....Respondent

Order delivered on 19/04/2023

Coram:

Deep Chandra Joshi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv. a/w Anshumi Maloo, Adv.
For the Respondent : None

ORDER

Learned Counsel Mr. Pavan Godiawala appears for the applicant. None appears for the respondent. It is seen that no one is appearing for the respondent from last two dates. It is made clear that even if the respondent remains unrepresented in the next hearing, we will proceed with the matter.

List for hearing on 15.05.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DEEP CHANDRA JOSHI
MEMBER (JUDICIAL)**